

Limited and Minutes of the sittings of the Committee relating thereto.

12.34 hrs.

**COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES ELEVENTH AND TWELFTH REPORTS**

**SHRI R. R. BHOLE** (Bombay—South Central): Sir, I beg to present the following Reports (Hindi and English versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:—

(i) Eleventh Report on the Ministry of Railways (Railway Board)—Reservations for and employment of Scheduled Castes and Scheduled Tribes in South Central Railway, and award of petty contracts, parcel booking agencies, and out-agencies to Scheduled Castes and Scheduled Tribes in South Central Railway.

(ii) Twelfth Report on the Ministry of Railways (Railway Board)—Reservation for the employment of Scheduled Castes and Scheduled Tribes in Central Railway; and award of petty contracts, parcel booking agencies and out-agencies to Scheduled Castes and Scheduled Tribes in Central Railway.

**MR. DEPUTY-SPEAKER:** Order, order. This is not the way.

**DR. FAROOQ ABDULLAH** (Srinagar): On a point of order, Sir. I have already given notice.... (*Interruptions*)

**SHRI JYOTIRMOY BOSU:** Please allow him to make a personal explanation....

**MR. DEPUTY-SPEAKER:** I will not allow....

**SHRI JYOTIRMOY BOSU:** He has given notice.

**MR. DEPUTY-SPEAKER:** I would make it very clear that if he has given notice.... Please listen to me, Mr. Jyotirmoy Bosu. When both of us talk, nobody understands, neither the people

in the press nor those in the gallery are able to hear. Should we not adopt a rational method?

Therefore, I am replying to you, that he has given notice for personal explanation to be made, it is under consideration. Therefore, that is over. It is under consideration.

12.36 hrs.

**CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE**

**COLLISION BETWEEN TWO SUBURBAN TRAINS AT ROOHI JUNCTION NEAR BOMBAY**

**श्री राजेश कुमार सिंह** (फिरोजाबाद):  
उपाध्यक्ष महोदय, मैं प्रविलम्बनीय लोक-महत्त्व के निम्नलिखित विषय की प्रौर माननीय रेल मंत्री जो का ध्यान दिलाता हूँ तथा अनुरोध करता हूँ कि वे इस संबंध में प्रपना वक्तव्य दें:—

“बम्बई के निकट गवोलो जंक्शन पर 24 अप्रैल, 1981 को दो उप-नगरीय रेलगाड़ियों की टक्कर के परिणाम-स्वरूप बहुत से व्यक्तियों को मृत्यु और घरेकों के घायल होने का समाचार।”

**THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIK-ARJUN):** Sir, on 24-4-81 at about 16.15 hours B 90 Up Bandra-Bombay VT local side collided with CM 15 Down local near Ravli Junction Cabin of Central Railway. As a result of the collision, 2 front coaches of B 90 Up local derailed and capsized and got interlocked with the rearmost 2 coaches of CM 15 Down local, interrupting through traffic on the Harbour Branch line.

I regret to say that as a result of this accident, 23 persons lost their lives, 52 sustained grievous injuries and 24 simple injuries. In addition, 79 persons sustained trivial injuries who were discharged after being rendered first aid in the hospitals.